## Declaration or Assets and Liabilities



Year-2022-23

your (tallo )

I, ...Sudhir Kumar Singh..., son/daughter/wife of ...Shri Indramani Singh..., aged..46...

Years, belonging to ...Bihar Legislative Assembly Secretariat Patna... service and presently working as ...Section Officer... given herein below the details of the assets (immovable, movable, bank balance,

etc.) or myself, my spouse and dependants\*:

## A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

/				170		B. voil)
1	I. Description	Self	Spouse name (s) Sweta Singh	Dependant-I Gautam Kumar	Dependant-2 Gauray Kumar	Dependant-3
	) Cash 12000/-		10000/-		Communication (Contract	
	i) Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	1	saving 50,000/-			-
	i) Bonds, Debentures and shares in Companies					
(iv	institutions, NSS, Postal Savings, LIC Policies, etc	LIC 40,000/Yrly				
(v)	(details of make, etc.)	Bajaj Pluser No- BR-01-FA-1888 Sweft Dizer BR-01-AC-8517				
(vi)	details of weight and value)	Gold- 100 gm Silver-150gm Rs-400000/-	Gold- 100 gm Silver-150gm Rs-400000/-			_
(vii)	Other assets, such as values of claims / interests			_		

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			22-		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Saguna More Fiat-1620sq Ft	West Patel Nagar 1200sq ft. 2000 sq ft Ram Jaypal Nagar Near Gola Road 2400 sq ft. Near R.P.S.Eng. Coll. Patna			
	Other (such as interest in property)	I <del></del>		-		

(2) I give herein below the details of my liabilities / over dues to public financial and government dues:-

institutions

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
a)	(i) Loans from Banks	C.B.I.	22,74,000/-
	(ii) Loans from financial institutions		•••
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
1	<u> </u>		

year

	(d) dues to departments dealing with telephones		·
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		-ne
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	EJOPS8719D Year-2021-22 52,071/-	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [ Only in case of proprietary business]		•••
	(iv) Property Tax		***

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA-1048
Gender	18	M (M/F)
Date of Birth	<b>:-</b>	21-01-1976 (DD/MM/YYYY)
Class/Group	æ	B (A/B/C)
Cadre	:-	ADMINISTRATIVE
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	-	BHOJPUR (ARA)
I hereby declare th	ot the e	hous details and the death of the control of the co

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Jak FAE

Name of Employee: Sudhir Kumar Singh

Designation: Section Officer

Department: Bihar Vidhan Sabha Secretariat, Patna.

Note:

Place: Patna

Date: 08.02.2023

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.